

DEOLI CAMP

241. SHRI P. ABRAHAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have completed the screening of Chinese internees at Deoli Camp; and

(b) if so, whether the Camp has been wound up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) Steps are being taken to wind up the Camp.

ESTABLISHMENT OF BANGALORE UNIVERSITY

242. SHRI MULKA GOVINDA REDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received any representation from the Mysore Government to establish Bangalore University at Bangalore; and

(b) if so, whether it will be a Central University and when it will be established?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. However, it is understood that the Mysore Government proposes to set up a University at Bangalore.

(b) Does not arise.

REVISION OF COAL PRICES

243. { SHRI S I T A R A M
JAIPURIA:
SHRI SURJIT SINGH
ATWAL:

Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether there is any proposal before Government for the revision of coal prices in the near future;

(b) if so, what are the details of the proposal; and

(c) by what time the revised prices will be enforced?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): (a) to (c). The matter is under consideration. Decision is expected to be taken before the end of this month.

PROHIBITION IN STATES

244. SHRI M. C. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) which States have enforced complete prohibition; and

(b) which States have partial prohibition?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Gujarat, Madras and Maharashtra.

(b) Andhra Pradesh, Assam, Kerala, Madhya Pradesh, Mysore, Orissa, Punjab and Rajasthan (Abu Taluka).

†CIVIL DEFENCE OFFICERS

186. SHRI DHANANJOY MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the newly created posts of Civil Defence Officers are permanent; and

(b) whether the training imparted to such officers recently in Nagpur is a complete course?

†Transferred from the 25th February, 1964.